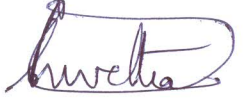


NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
①	For TK Bhaskar Priya. N Shwetha vandevan Keerthi .	counsel for Petitioners	

ORDER

Counsel representing both the parties are present. Both the counsels sought time for filing the final outcome of the settlement talks. Time extended at their request. Put up on **15/3/2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)